# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 254/GT/2014

Coram: Shri Gireesh. B. Pradhan, Chairperson Shri A.K.Singhal, Member Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

Date of Order: 18<sup>th</sup> November 2016

### In the matter of

Corrigendum to order dated 04.10.2016

### In the matter of

Approval of tariff in respect of NLC Thermal Power Station Stage-I Expansion (420 MW) for the period 2014-19

### AND

Neyveli Lignite Corporation Limited Neyveli House, 135, EVR Periyar Road, Kilpauk, Chennai – 600010

### .....Petitioner

### Vs

1. Tamil Nadu Generation and Distribution Company Ltd 800- Anna Salai Chennai – 600002

2. Power Company of Karnataka Ltd. KPTCL Building, Kaveri Bhavan, K.G.Road, Bangalore – 560009

3. Bangalore Electricity Supply Co. Ltd. KR Circle, Bangalore – 560001

4. Mangalore Electricity Supply Co. Ltd. Paradigm Plaza, AB Shetty Circle, Mangalore-575001

5. Gulbarga Electricity Supply Co. Ltd. Station Main Road, Gulbarga-585102

6. Hubli Electricity Supply Co. Ltd. Corporate Office, Navanagar, PB Road Hubli-580025



7. Chamundeshwari Electricity Supply Corporation Ltd. Corporate Office, No.927, LJ Avenue,New Kantaraja Urs Road, Saraswathipuram, Mysore-570009

8. Kerala State Electricity Board Ltd. Thiruvananthapuram-695004

9. Puducherry Electricity Department Puducherry – 605001

.....Respondents

### **Corrigendum**

The Commission vide order dated 04.10.2016 in Petition No. 254/GT/2014 had revised the tariff of the generating station for the period 2009-14 after truing up exercise in terms of Regulation 6 (1) of 2009 Tariff Regulations.

2. It has come to notice that an arithmetical / clerical error had crept in the Order dated 4.10.2016 as regards the figures of Interest on Working capital in the table under para 3 of the order and the calculations of Receivables for Interest on Working Capital. These inadvertent errors are sought to be rectified and accordingly, in terms of Regulation 103A of the CERC (Conduct of Business) Regulations, 1999 as amended on 12.11.2013, the order dated 4.10.2016 is corrected as under:

				(	(₹ in lakh)
	2009-10	2010-11	2011-12	2012-13	2013-14
Return on Equity	20979	19162	17383	15819	14589
Interest on Loan	424	409	393	378	363
Depreciation	7614	7617	7619	7621	7622
Interest on Working Capital	2189	2175	2167	2159	2162
O & M Expenses	7644	8081	8543	9034	9551
Cost of Secondary fuel oil	1156	1156	1160	1156	1156
Total	40006	38600	37265	36167	35443

3. Accordingly, Interest on Working Capital in table at para 67 of the order is corrected as under:

(₹ in lakh)

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	2014-15	2015-16	2016-17	2017-18	2018-19
O&M expenses	842	894	950	1010	1073
Receivables	14103	14016	13291	13313	13343
Maintenance Spare	2020	2146	2280	2423	2575
Secondary Fuel oil cost	525	526	525	525	525
Fuel Stock	6088	6104	6088	6088	6088
Total Working Capital	23577	23687	23133	23358	23604
Interest Rate	13.50%	13.50%	13.50%	13.50%	13.50%
Interest on Working					
Capital	3183	3198	3123	3153	3187

4. Consequent upon the correction in the figures of Interest on Working Capital

as above, the annual fixed charges in para 68 of the order is corrected as under:

					(₹ in lakh)
	2014-15	2015-16	2016-17	2017-18	2018-19
Return on Equity	10845	9550	8578	7982	7386
Interest on Loan	348	333	318	303	288
Depreciation	7618	7618	3799	3799	3799
Interest on Working capital	3183	3198	3123	3153	3187
O & M Expenses	10098	10728	11400	12114	12874
Compensation Allowance	84	84	84	84	84
Total	32176	31510	27302	27435	27618

5. All other terms of the order remain unchanged.

-Sd/-	-Sd/-	-Sd/-	-Sd/-
(Dr. M.K.Iyer)	(A.S Bakshi)	(A.K.Singhal)	(Gireesh B Pradhan)
Member	Member	Member	Chairperson